

SPECIAL BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/199(KB)2023  
IA(I.B.C)/705(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>BANK OF BARODA VS SUPREME &amp; COMPANY PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr.Manju Bhuteria,Adv. ] For the Financial Creditor  
Mr.Avishek Guha, Adv. ]  
Mr.Arunika Dutta,Adv. ]  
Mr.Kaustav De Sarkar, Adv. ]  
  
Ms.Urmila Chakraborty,Adv. ] For the Corporate Debtor  
Mr.Arkodeb Sinha, Adv. ]  
Ms.Meenakshi Manot, Adv. ]  
Mr.Mainak Biswas,Adv. ]

**O R D E R**

1. Ld. Counsel on both sides present.
2. **IA(I.B.C)/705(KB)2024**
  - i. Reply Affidavit in this IA be filed by the Respondent within a period of two weeks.
3. Post the matter for final argument on **12/06/2024** before Regular Bench.

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ